NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.31/ BB/17	-	For Compli- ance	271/272	Godrej Tyson Foods Ltd., Vs BJN Hotel Ltd.

No representation for petitioner. Petitioner is also called, absent. So far, petitioner counsel has not complied the objections and also the directions issued. The matter is being listed from time to time for compliance.

To give one more opportunity for compliance, the matter is ordered to be listed on 30.08.2017. If the petitioner fails to comply the objections and the directions, then, order will be passed according to law.

List it on 30.08.2017.

MEMBER (J)

MEMBER (T)